

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 62 of 2019**

**IN THE MATTER OF:**

**Rajesh Vyas**

**...Appellant**

**Versus**

**Malwa Oxygen and Industrial  
Gases Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :           Mr. Jaspal Singh, Advocate**

**For Respondent:         Mr. Vijayesh Atree, Advocate for Respondent  
Nos. 1 to 6**

**O R D E R**

**09.04.2019**       It is informed that the 'Extra-ordinary General Meeting' of the company has already been held. In the circumstances, we are not inclined to interfere with the interim order dated 14<sup>th</sup> February, 2019.

Parties may co-operate with the Tribunal for early disposal of the petition.

The appeal stands disposed of.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

/ns/sk/